

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.55 of 2025 (SZ)

In the matter of:

Ramaniyam Towers Residents
Association Represented By
Mr. Kannan Subbiah

... Applicant(S)

Versus

Tamil Nadu Coastal Zone
Management Authority

... Respondent(s)

**REPORT FILED BY 2ND RESPONDENT –
THE STATE HIGHWAYS DEPARTMENT.**

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Through

Dr. D. Shanmuganathan

Standing Counsel of Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE:31.03.2025

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)

ORIGINAL APPLICATION NO 55 OF 2025

Ramaniyam Tower Resident Association
Represented by Mr. Kannan Subbiah,
Authorized Representative,
Registration No: 353 of 2002,
No. 12, Greenways Road, R.A. Puram,
Chennai - 600 028

...Applicant

1. Tamil Nadu Coastal Zone Management Authority
Represented by its Member Secretary,
Department of Environment and Forests,
First Floor, Panagal Building,
Saidapet, Chennai - 600 015

2. The Divisional Engineer (H),
CMDP Division - III,
Highways Department,
Government of Tamil Nadu,
76/2, Sardar Patel Road, Guindy

3. Greater Chennai Corporation,
Represented by its Commissioner,
Ripon Building, Sydenhams Road,
Periamet, Chennai - 600 003

...Respondents.

1. I, D.Sathya, M.E., W/o. R.Jagadeesh, Hindu, aged 53 years working as Divisional Engineer, Chennai Metropolitan Development Plan Division – III, Chennai – 600 025, do hereby solemnly affirm and sincerely state as follows,

2. I humbly submit that I am the 2nd respondents herein and I am well acquainted with the facts and circumstances of the case and based on available records in this office, I am filing this report in order to comply with the order by this Hon'ble Tribunal.

3. I humbly submit that the Government of Tamil Nadu have sanctioned the work of "Formation of New Link Road connecting Greenways Road (DGS Dinakaran Salai) and Durgabhai Deshmukh Road through Tamil Nadu Music College" in the G.O (Ms). No.76, Highways and Minor Ports (HW1) Department, Dt.24.07.2019 for Rs.22.84 Crore.

4. I humbly submit that the formation of new link road is located at one of the congested intersection at the heart of the Chennai city. This road connects Greenways Road (DGS Dhinakaran Salai) on eastern side with Durgabhai Deshmukh road on Western side. The road junction at the intersection of Greenways Road and Durgabhai Deshmukh road witness heavy traffic congestion throughout the day particularly during Peak Hours and it necessitated for an improvement to resolve the traffic issue. The Greenways Road is abutting the

residence of Hon'ble Judges of High Court of Madras, Hon'ble Chief Minister of Tamil Nadu, Hon'ble Ministers and other important dignitaries using this congested road for their official work. Hence to overcome this issue, the new link road is proposed through Government Vacant land and without affecting any of the major structures.

5. I humbly submit that the proposed new link road branches at Km 8/9 of Greenway Road (DGS Dinakaran Salai) and joins at Km 0/6 of Durgabhai Deshmukh Road to a length of 603m. The alignment has been prepared in such a way that to utilize the Government land and avoiding the acquisition of private land for this project. This link road will cater the main traffic to reach Chennai from Adyar/Guindy and vice versa and a conflict at the said intersection will be eliminated.

6. I submit that as per the traffic census taken at km 8/9 of Greenways Road on 21.09.2019 to 27.09.2019, the Passenger Car Unit/day for the above junction is 12,261 and it warrants for widening of roads as per IRC 106:1990. The widening of Greenways Road and Durgabhai Deshmukh road is very difficult due to presence of heritage structures, residence of Hon'ble Judges, residence of Hon'ble Chief Minister of Tamil Nadu, Hon'ble Ministers, Thollkapiyam Poonga and other residential apartments on both sides of the road. Hence, the formation of link road in a new alignment without affecting the important structures and without land acquisition was studied and found to be feasible for a total length of 603m. This new alignment link

road will benefit the public to a larger extent by reducing the travelling time to reach their destinations.

The following Government department lands are required for the purpose of formation of new link road,

Sl. No	Department land involved	Extent (in Sqm)
1.	Public Work Department	2586.00
2.	Animal Husbandry	1345.00
3.	Tourism, Culture and Religious Endowment	1154.00
4.	Revenue land	3002.00
	Total extent involved for this project for forming 603m length of road.	8087.00 Sqm

7. The proposal of formation new link road at the said location could not be altered in any manner as approved by the Additional Chief Secretary, Highways and Minor Ports Department, Commissioner, Art and Culture Department, Registrar, Tamil Nadu Music and Fine Arts University, Deputy Secretary, Animal Husbandry Department, Joint Secretary to Government, Revenue Department, Deputy Secretary, Tourism, Culture & Religious Endowment Department during the stakeholder meeting held on 06.02.2019 among 4 options and the same was approved by the alignment committee on 16.10.2020.

8. This project passes through several Government Departments, necessary clearance from each department was obtained before commencing the project.

The list of clearance/approval is submitted below,

Sl.No.	Name of Department	Order No. and dated
1.	Tourism, Culture and Religious Endowment	NOC was issued by Tourism, Culture and Religious Endowments Department on 07.04.2021
2.	Animal Husbandry	Commissionerate of Land Acquisition (CLA) recommended to Government on 29.01.2021 for alienation
3.	Chennai River Restoration Trust (CRRT)	NOC was issued by CRRT on 12.08.2021
4.	Public Works Department (PWD), Buildings	NOC recommended by Chief Engineer, PWD to Principal Secretary, PWD on 01.06.2021
5.	Public Works Department (PWD), Water Resource Department	NOC was issued vide G.O(Ms) No.79, PW (K2) Dept, dt 26.02.2021

Hence, all necessary procedure was duly followed by this Department for getting approval and Orders from the respective department & Government before commencing the project and this process took almost 4 years.

9. I humbly submit that the interim order in W.P. No.30167 of 2008 the Hon'ble High Court of Madras has ordered in para 6 as follows,

“As the petitioner has also understood the difficulty and it is also willing to give up the required extent of land of 3000 sqm approximately, it is open to the respondents to proceed with their project. However, it is made clear that before actually commencing their work, the third

respondents has to measure the exact passage required for the said purpose."

The Hon'ble High Court of Madras in its order dated 30.03.2023 in the W.P. No.30167 of 2008 filed by the Petitioner *Sathya Studio's (P) Limited, Chennai* and directed the respondents/ Government,

40 (4). "to proceed with the formation of new link road connecting Greenway Road (DGB Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College as per the finalised proposal or with the modification or otherwise as the case may be in the interest of public and to decongest heavy traffic in Greenways Road, Durgabhai Deshmukh road, Marina Beach Road and Adyar."

41. With the above direction, the Writ Petition stands disposed of. However, there shall be no order as to costs. Consequently, connected Miscellaneous petition is closed.

In the Writ Appeal No. 836 of 2023, the Hon'ble Division Bench of Hon'ble High Court of Madras headed by Hon'ble Acting Chief Justice as given order that there is no impediment for the formation of the link road project and only for the remaining land the status quo order is issued.

10. Pursuant to above, considering the non-commencement of work by the department, the Hon'ble Justice S.M. Subramaniam, has passed an order dated 20.07.2023 in W.P No. 30167 of 2008 as follows,

"Thus the Division bench in unambiguous terms clarified that there is no impediment for authorities for forming the link road

The insensitiveness of the authorities in this regard cannot be appreciated by the Court, when there is a huge traffic jam during the peak hours in the locality. More so, on account of Metro Rail Project, the departmental authorities are expected to form the link road without causing any delay and in the interest of public.

Thus, the respondents shall commence the work of forming the link road and inform this court, the time limit required for completion of the link road and inform this Court, the time limit required for completion of the link road as per the proposal already approved by the Public Works Department and the Government."

Based on the above directions, a Status Report was filed by the Divisional Engineer (H), CMDP Division – III, Chennai on 07.09.2023.

The Hon'ble High Court of Madras has recorded the statement of the Divisional Engineer (H) and ***directed the Respondents to complete the work as per the Schedule mentioned in the report and without causing any delay.***

I humbly submit that the schedule mentioned in the report is given hereunder;

Sl. No	Description	Period
1.	Revised Administrative Sanction from the Government	3 months
2.	Tender Process for finalizing the contract	2 months
3.	Construction Period (Reconstruction of Pet Care Clinic and Construction of Road work)	15 months
	Total	20 months

11. I humbly submit, that consequently Revised Administrative Sanction was obtained from the Government in G.O (Ms). No.75, Highways and Minor Ports (HW2) Department, Dt.15.07.2024 for Rs.37.86 Crore incorporating the cost of construction of Box Culvert instead of embankment as per Costal Regulation Zone (CRZ) recommendation, deposit to other departments, due to increase in Goods and Service Tax (GST).

12. The tender process was initiated and completed on 13.01.2025. To comply the order of Hon'ble High Court of Madras, the delay in above process was adjusted in the construction period and fixed as 12 months. Hence, the project completion is scheduled to be completed on 12.01.2026.

13. I humbly submit, that this project involves felling of trees as the new link road is to be formed and hence proposal for felling of trees was sent to the Chairperson of District Green Committee/The District Collector, Chennai on 12.08.2024. Based on our application, the member of the District Green Committee (i.e.) Officials from District Forest Officer, Greater Chennai Corporation & NGO have inspected the project site on 01.10.2024 and submitted their recommendation to the Green Committee and a presentation was made on 24.10.2024 before the Chairperson of Green Committee held at the District Collectorate, Chennai. After careful examination, the Green Committee has accorded permission as follows,

1.	Total no. of trees to be felled	69 nos
2.	Transplantation	12 nos
3.	Retention	2 nos
	Total trees involved in the project	83 nos.

Consequently, the valuation of trees was obtained from the District Forest Officer, Chennai in the Lr. No. 3463/2024/T1, Dt.19.02.2025. Based on the above, the tree cutting process was initiated by the Department and the same is under process.

14. I humbly submit that the action for transplantation of identified trees was initiated and estimate was technically approved by the Divisional Engineer (H), CMDP Division – III on 20.03.2025.

15. I humbly submit that, even though, 12 nos of trees were recommended for transplantation, the 2 trees namely Ficus religiosa (Arasa maram/Peepal tree) were located in the edge of carriageway are proposed to be retained by the Department. Hence, the Department will always take care of live trees and will preserve to a great extent. Only when the trees obstructing the traffic flow/prone for accidents actions will be initiated for removal of such trees after following due process of law.

16. I humbly submit that, this Department have initiated action for planting compensatory trees (i.e.) in 1:10 ratio through Forest Department and proposal was sent to District Forest Officer, Chennai on 21.03.2025 for planting of 690 saplings. Once, the demand is received from the District Forest Officer, the entire cost will be deposited and a provision was also included in the sanctioned estimate.

17. I humbly submit that this project will benefit larger section of public as the traffic on this route will be considerably reduced and accidents will also be avoided. Only on completion of the new link road, the Judgement order of Hon'ble High Court of Madras in W.P. No. 30167 of 2008 dated 07.09.2023 will be complied.

It is therefore prayed that Memorandum of Application is liable to be dismissed in the interest of general public and thus render Justice.

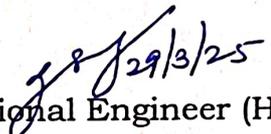
Solemnly affirmed at Chennai on this 29th day of March 2025 and the deponent signed in my presence

29/3/25
Divisional Engineer (C)
CMDP Division AI
Chennai - 25

VERIFICATION

I, D.Sathya, M.E., W/o. R.Jagadeesh, Hindu, aged 53 years, residing at 55, Annai Rukmani 3rd cross street, Rajaji Nagar, Thangappapuram, Guduvanchery-603202 and presently working as Divisional Engineer, Chennai Metropolitan Development Plan Division - III, Chennai - 600 025, solemnly affirm that the contents of this report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 29.3.2025


Divisional Engineer (H),
CMDP Division - III
Guindy - 600025



ABSTRACT

Announcements – Announcement made by the Hon'ble Chief Minister on 11.06.2018 during the demand of Highways and Minor Ports Department - "Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College" – Administrative Sanction – Accorded – Orders – Issued

Highways and Minor Ports (HW1) Department

G.O.(Ms) No.76

Dated :24.07.2019

விகாரி, ஆடி 8, திருவள்ளூர்வராண்டு 2050

Read:

From the Chief Engineer (Metro), Highways Department Letter No. 3112/2017/AE IV, dated 19.01.2018 and 04.07.2018

ORDER:

The Hon'ble Chief Minister of Tamil Nadu has made the following Announcement in the floor of Assembly, during the Highways and Minor Ports Department's Demand for the year 2018-2019, for developing the Highways infrastructure and providing better connectivity:-

"கிரீன்வேஸ் சாலை மற்றும் துர்காபாய் தேஷ்முக் சாலைகளை தமிழ்நாடு இலசக்கல்லூரி வழியாக இணைக்கும் வகையில் 650 மீ நீளத்திற்கு இணைப்புச்சாலை ரூ.30 கோடி மதிப்பில் அமைக்கப்படும்".

2. Based on the above Announcement, the Chief Engineer (Metro), Highways Department in his letter read above has furnished the proposal for the "Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College with Rough Cost Estimate for an amount of Rs. 30.00 crore.

3. The Chief Engineer (Metro) Highways Department has stated that a field study for the formation of new link road connecting Greenways Road (D.G.S Dinakaran Salai) with Durgabai Deshmukh road (Through Tamil Nadu Music College and fine Arts university and parallel to southern side of Sathya Studio) has been conducted and the details are as follows:-

(i) Location:

One of the congested intersections in Chennai, is the intersection of Greenways road with the Durgabhai Deshmukh road in Adyar near the northern approach end of Thiru.Vi.Ka bridge. It connects North Chennai with South Chennai and comprises large number of residential, commercial complexes along its stretch

on both sides. The Residence of Honorable Chief Minister, Honorable Ministers, Honorable High Court Judges and other important dignitaries were located in this stretch. It also includes many housing apartments, Durgabhai Deshmukh Hospital, Dr. M.G.R Janaki college of Arts and Science college campus (Old Sathya studio).

(ii) Necessity:

The road junction at the intersection of Greenways road and Durgabhai Deshmukh Road witnesses heavy traffic congestion during the entire day particularly in peak hours. As a remedy, a feasibility study was carried out to provide a New link road connecting Greenways Road & Durgabhai Deshmukh Road near Thiru.Vi.Ka Bridge through TamilNadu Music and fine arts university campus and parallel to the south side of Sathya studio. (Along the bank of back water canal of Adyar river).

(iii) Existing road details :

The existing road connectivity is 600m from the branching point of the Music College Road through Tamil Nadu Music and fine Arts University campus in Greenways road at km 8/9 (Right side) to the proposed connecting point of new link road in Durgabhai Deshmukh Road (Km 0/6 Right side) .

Right of way available

1. Music College Road: 12 to 15m.
2. New Link Road (As per requirement) 14.5m
(c/w-10.5 +F.P(2.00+2.00))

(iv) Proposed New link road:

The proposed new link road branches at Km 8/9 (L.S) of Greenways Road and runs upto a length of 150m on the Music College road. The alignment enters the Animal Husbandry Department's campus at Ch:150m and runs upto Ch:240 m to a length of 90m. From there the alignment runs through the land belonging to Art and Culture Department from Ch:240m to Ch:320m to a length of 80m. From there, the alignment passes through Revenue Department's land from Ch:320m to Ch:500m to a length of 180m and from there on runs in the bund portion of Adyar river to a length of 103m and joins at Durgabhai Deshmukh Road near the northern approach of Thiru.Vi.Ka.bridge. The total length of the alignment is 603m. A three lane Uni directional Carriage Way with Footpath on either side is proposed.

The Details of land involved in New Link Road are as follows:-

Sl. No	Chainage	Length	Owner of Land
1.	0-150m	150m	PWD – On ground Public Road
2.	150-240m	90m	Animal Husbandry Department
3.	240-320m	80m	Art and Culture Department
4.	320-500m	180m	Revenue Department (Under lease to Sathya Studios)
5.	500-603m	103m	PWD (Canal bund of Adyar River)
	Total	603m	

The Land Details relating to Art and Culture Department are as follows:-

Sl. No	Village Block	Land owning Dept	Extent required in Sq.m	Survey No.	Status
1.	Mylapore 93	T,C&R.E Dept	1154	4275/1 (part)	An abandoned old RCC roof building of size 16.8 m X 6m exists. Other area vacant
2.	Mylapore 93	T,C&R.E Dept	232	4275/4 (part)	Vacant

4. The Chief Engineer (Metro), Highways Department has therefore requested the Government to accord Administrative Sanction for a sum of Rs.30.00 Crore for the "Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College for the execution of the said work at the earliest.

5. The Government after careful examination accept the proposal of the Chief Engineer (Metro), Highways Department and accord Administrative Sanction for a sum of Rs.22,84,00,000/- (Rupees Twenty Two Crore and Eighty Four Lakhs only) as indicated below as against Rs.30.00 Crore requested by Chief Engineer (Metro), Highways Department for the formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College and a sum of Rs.5,00,00,000/- (Rupees Five Crore only) is sanctioned for the year 2019-20.

Description	Amount in Rupees
Cost of Main Work	17,62,71,136.00
Cost of link road including 12% GST	
➤ Provision of lighting arrangement for Link Road	30,00,000.00
➤ Provision for dismantling of buildings	10,00,000.00
➤ Compensation to structures	1,00,00,000.00
➤ Construction of compound wall around Music College	75,00,000.00
Total	19,77,71,136.00
GST 12%	2,37,32,530.00
Sub Total	22,15,03,666.00
Other items of works	0
Provision of land acquisition charges	0
Provision for advertisement charges	2,00,000.00

Provision of escalation charges (5% per annum for one year)	0
Provision of Labour Welfare fund (1%)	19,77,711.00
Provision of quality control charges (1%)	19,77,711.00
P.S charges and Contingencies (1%)	27,40,912.00
Total	22,84,00,000.00
	(or)
	22.84 Crore

The Chief Engineer (Metro), Highways Department is requested to take steps on the following:-

- (i) to acquire land as indicated at para 3(iv) above.
- (ii) to form new link road as per the alignment at para-3 (iv) above.
- (iii) to construct a new arch as required by Art and Culture Department in lieu of the old one at the main entrance to the Music College Campus.
- (iv) to construct a high rise compound wall with noise barrier at the College boundary which will prevent any disturbances for the students learning music that may arise due to the formation of the new link road nearer to the Music College.
- (v) to correct the proposed length of new link road as 603 m only at the time of Technical Sanction.

The expenditure sanctioned in para 5 above shall be debited under the following head of account:-

5054- Capital outlay on Roads and Bridges – 80 – General – 800 – Other Expenditure – State's Expenditure - JW – Chennai Metropolitan Development Plan – Traffic and Transport Improvement in Chennai City - 416 - Major Works – 01 Major Works.

(DPC 5054-80-800-JW-16 08) old

(DPC 5054-80-800-JW- 41601) IFHRMS

7. The expenditure sanctioned in Para-5 above is an item of "New Instrument of Service". The approval of the Legislature will be obtained in due course. Pending approval of the Legislature, the expenditure may be initially met by drawal of an advance from the Contingency Fund. The Chief Engineer (Metro), Chennai is directed to calculate the actual amount required for the period upto next supplementary estimates and apply for sanction of the same as advance from the Contingency Fund to Finance (B.G-I) Department directly in Form "A" appended to the Tamil Nadu Contingency Fund Rules, 1963 along with a copy of this order. Orders for sanction of an advance from the Contingency Fund will be issued from Finance (B.G-I) Department. He is also directed to send a draft explanatory notes for including the above expenditure in the Supplementary Estimates 2019-20 to Finance (B.G-I) / Finance (PW-I) Department without fail.

8. This order issues with concurrence of Finance Department vide its U.O.No. 28705/PW-I/2019, dated 20.07.2019 and Additional Sanction Ledger No.747 (Seven Hundred and Forty Seven)

(By Order of the Governor)

S.K.Prabakar,
Additional Chief Secretary to Government (FAC)

To

The Chief Engineer (Metro), Highways Department, Chennai-25

The Accountant General, Chennai-18

The Pay and Accounts Officer (South), Chennai-35

Copy to:

O/o.Hon'ble Chief Minister, Chennai-9

The Special Personal Assistant to Deputy Chief Minister, Chennai-9

The Private Secretary to Additional Chief Secretary to Government (FAC),
Highways and Minor Ports Department, Chennai-9

The Finance (PW-I) Department, Chennai-9

The Animal Husbandry / Tourism, Culture and Religious Endowment /
Public Works/Revenue and Disaster Management Departments,
Secretariat, Chennai-9

The Commissioner, Art and Culture Department, Egmore, Chennai-8

The National Informatics Centre, Chennai-9

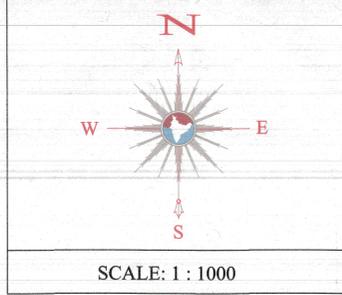
C.No.1168/HW1/2018

SF/SC

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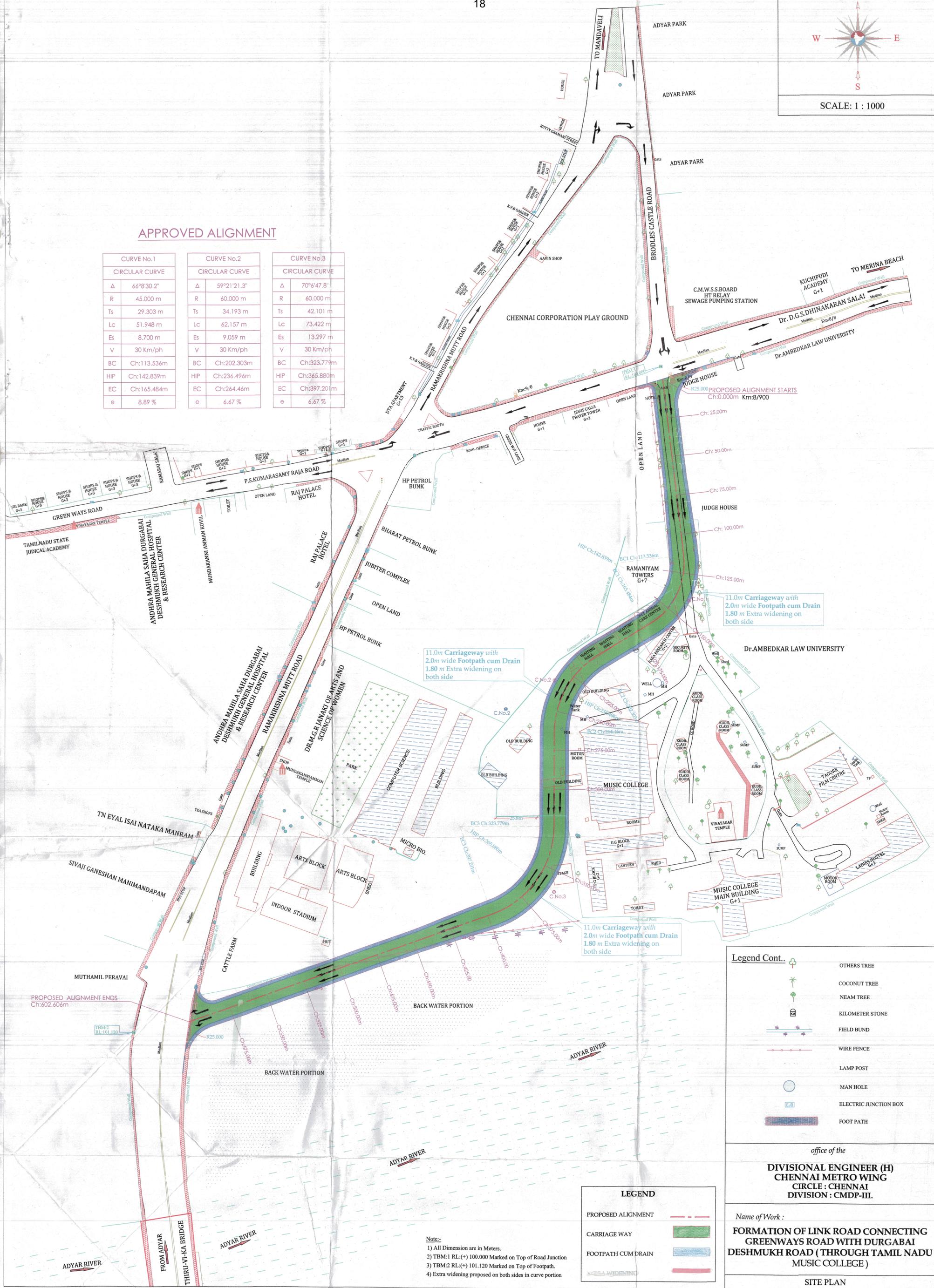


Section Officer



APPROVED ALIGNMENT

CURVE No.1		CURVE No.2		CURVE No.3	
CIRCULAR CURVE		CIRCULAR CURVE		CIRCULAR CURVE	
Δ	66°8'30.2"	Δ	59°21'21.3"	Δ	70°6'47.8"
R	45.000 m	R	60.000 m	R	60.000 m
Ts	29.303 m	Ts	34.193 m	Ts	42.101 m
Lc	51.948 m	Lc	62.157 m	Lc	73.422 m
Es	8.700 m	Es	9.059 m	Es	13.297 m
V	30 Km/ph	V	30 Km/ph	V	30 Km/ph
BC	Ch:113.536m	BC	Ch:202.303m	BC	Ch:323.779m
HIP	Ch:142.839m	HIP	Ch:236.496m	HIP	Ch:365.880m
EC	Ch:165.484m	EC	Ch:264.46m	EC	Ch:397.201m
e	8.89 %	e	6.67 %	e	6.67 %



Legend Cont.

	OTHERS TREE
	COCONUT TREE
	NEAM TREE
	KILOMETER STONE
	FIELD BUND
	WIRE FENCE
	LAMP POST
	MAN HOLE
	ELECTRIC JUNCTION BOX
	FOOT PATH

office of the
DIVISIONAL ENGINEER (H)
CHENNAI METRO WING
CIRCLE : CHENNAI
DIVISION : CMDP-III.

Name of Work :
FORMATION OF LINK ROAD CONNECTING GREENWAYS ROAD WITH DURGABAI DESHMUKH ROAD (THROUGH TAMIL NADU MUSIC COLLEGE)

SITE PLAN

LEGEND

PROPOSED ALIGNMENT	
CARRIAGE WAY	
FOOTPATH CUM DRAIN	

Note:-
 1) All Dimension are in Meters.
 2) TBM:1 RL:(+) 100.000 Marked on Top of Road Junction
 3) TBM:2 RL:(+) 101.120 Marked on Top of Footpath.
 4) Extra widening proposed on both sides in curve portion

S.No	NAME	DESIGNATION	SIGNATURE
1.	Ev. T. ELANHO, B.E.	SUPERINTENDING ENGINEER (H), CONSTRUCTION & MAINTENANCE CHENNAI CIRCLE	
2.	Ev. R. SELVADORAI, B.E. (HONS), M.E.	SUPERINTENDING ENGINEER (H) CHENNAI METROPOLITAN PLAN CIRCLE, CHENNAI	

ASSISTANT ENGINEER (H)
 CMDP SECTION - 13
 GUNDIRY, CHENNAI - 600 025.

ASSISTANT DIVISIONAL ENGINEER
 CMDP SUB DIVISION - VII
 GUNDIRY, CHENNAI - 600 025

DIVISIONAL ENGINEER (H)
 CMDP-DIVISION-III
 GUNDIRY, CHENNAI-600 025



WP No.30167 of 2008

And

WMP Nos.4679, 9316 and 9319 of 2023

S.M.SUBRAMANIAM, J.

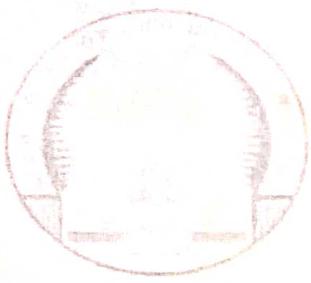
The Divisional Engineer (Highways) filed Status Report dated 07.09.2023 regarding the estimate for completion of the New Link Road and it reads as under:-

**“STATUS REPORT FILED BY THE HIGHWAYS
DEPARTMENT**

I (D.Sathya, Divisional Engineer, Chennai Metropolitan Development Plan Division-III, Highways Department, Chennai-25) submit that I am filing this Status Report on my behalf and also on behalf of the other respondents.

2. It is humbly submitted that on 31.08.2023, when WP No.30167 of 2008 was taken up for hearing this Hon'ble High Court directed to file Status Report for the work of “Formation of New Link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College”.

3. In this regard, it is submitted that the Hon'ble



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Chief Minister of Tamil Nad made Announcement in the floor of Assembly during the Demand of Highways and Minor Ports Department for the year 2018-19 for the abovesaid Formation of New Link Road. The Government accorded Administrative Sanction for Rs.22.84 Cr., vide G.O.(Ms.)No.76, Highways and Minor Ports (HW1) Department, dated 24.07.2019.

4. The proposed New Link Road starts at km 8/9 of Greenways Road at the entrance of Music College and ends at Km 0/6 of Durgabhai Deshmukh road. Three lane unidirectional carriage way with Drain cum footpath on either side is proposed. The total length of the link road is 603 meters.

5. The proposal involves land alienation of Government Departments such as PWD, Animal Husbandry Department, Tourism, Culture and Religious Endowments and Revenue Land (under lease to Sathya Studios) to a total extent of 8087 sqm. Land Alienation proposal was sent to the District Collector, Chennai. Necessary clearance and NOC were obtained from the Departments concerned.

6. During the joint meeting conducted by the Additional Chief Secretary, Highways and Minor Ports Department with concerned stakeholders on 06.02.2019, the Officers representing various Departments gave



clearance for the alignment with the following conditions:

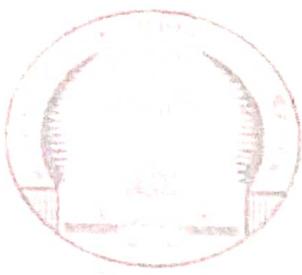
- *High rise compound wall with noise barrier to be constructed around the Music College boundary.*
- *To reconstruct new Arch in lieu of the old one at the entrance of the Music College.*
- *To reconstruct the Pet Care Centre belonging to Animal Husbandry Department in the available remaining land.*

7. Pet Care Clinic

- *A Pet Care Clinic is functioning under the Animal Husbandry Department lies on the Centre of the alignment from Km 0/150-0/240.*
- *This Pet Care Clinic is to be reconstructed in the alternate land.*
- *Approximately 11 months period is required for PWD to prepare estimate, finalise the contract and construct the Building.*
- *The cost will be borne by the Highways Department.*
- *Only after relocating the Pet Care Clinic, the road work will be taken up for execution.*

8. Compound wall

- *Originally, compound wall was proposed around the Music College only and Rs.75,00,000/- was provided in the G.O. Dated 24.07.2019.*



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- *As per the site conditions, the compound wall for a length of 475m is proposed and the estimate is being revised accordingly.*

9. Retaining Wall

Originally retaining wall is proposed for a length of 250m from Ch.375 to 625. Now as per site requirement, it is revised to a length of 405m.

10. Box Culverts

- *Originally, embankment was proposed in the Adyar river portion from Ch.485.40 to 538.50 for a length of 98.10m which is in the **inter-tidal zone CRZ-IB area.***
- *While approaching Coastal Zone Regulation Zone (CRZ) for obtaining clearance, the proposal was placed in District Coastal Zone Management Authority (DCZMA) for CMDA area on 08.12.2020.*
- *DCZMA recommended to CRZ with the following specific condition, **“The culverts and embankments shall be in such a way that the proposed culverts should not affect the free flow of water and the embankment should not be formed in the inter-tidal zone CRZ-IB areas.”***
- *Accordingly, the embankment proposed for a length of 98.10m was modified with 5 numbers of 4 cell Box Culvert of size 4m x 3.7m and the same has been*



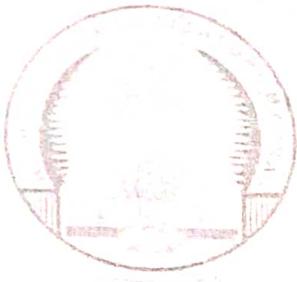
designed by the CE(H), Planning, Design and Investigation Chennai on 24.02.2022.

- Further, the Chief Engineer(H) suggested for suitable soil stabilization to ensure Safe Bearing capacity (SBC) of 150KN/Sqm at foundation of Box culvert. Hence, stone columns are designed to reduce the settlement and increase the load bearing capacity.
- 1099 numbers of stone columns with 1.62m spacing for average depth of 8.5m are proposed.
- In addition to this, 2 numbers of Box culverts at Ch. 410 (4m x 3m) and Ch.460 (4m x 4m) are proposed to drain the water into Adyar River.

11. The estimate is being revised as per the prevailing site requirements. On consideration of the Government for carrying out the said work, the tentative schedule shall be followed as detailed below:

Sl.No.	Description	Period
1.	Revised Administration sanction from the Government	3 months
2.	Tender Process for finalizing the contract	2 months
3.	Construction period (Reconstruction of Pet Care Clinic and construction of Road work)	15 months
	Total	20 months

In these circumstances, it is most humbly prayed that



the Hon'ble Court may kindly be pleased to accept the Status Report."

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2. In view of the Status Report filed, the respondents are directed to complete the works as per the schedule mentioned in the Report and without causing any undue delay.

07-09-2023

Svn



ABSTRACT

Highways Department – Metro - “Formation of New Link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College” – Revised Administrative Sanction – Orders – Issued.

Highways and Minor Ports (HW2) Department

G.O(Ms)No. 75

Dated: 15.07.2024

குரோதி, ஆனி-31, திருவள்ளூர்வராண்டு 2055

Read

1. G.O(Ms)No.289, Highways and Minor Ports (HN1) Department, dated 04.12.2008.
2. G.O(Ms)No.76, Highways and Minor ports (HW1) Department, dated 24.07.2019.
3. From the Chief Engineer (H), Metro, Chennai letter No.3112/ 2017/AE-1, Dated 10.05.2024.

ORDER:-

In the Government Order first read above, orders were issued to constitute a committee consisting of one representative each from Finance Department, Highways and Minor Ports Department, Director General, Chief Engineer(H), Planning, Designs and Investigation and concerned Chief Engineer of Highways Department for scrutiny and review of Revised Administrative Sanction proposals.

2. In the Government Order second above, orders were issued according Administrative Sanction for an amount of Rs.22,84,00,000/-for the work of “Formation of New Link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College”.

3. In the letter third read above, the Chief Engineer (H), Metro has stated that the proposed new link road starts at km 8/9 of Greenways Road and ends at Km 0/6 of Durgabhai Deshmukh Road near northern approach of Thiru.Vi.Ka bridge, through the lands belonging to various Departments such as Public Work Department, Animal Husbandry, Tourism, Culture & Religious Endowments and Revenue.

4. The Chief Engineer (H), Metro has also stated that the prevailing site conditions, requirements of various Stakeholder Departments in the proposed link road and also incorporating the comments/remarks of the Revised Administrative Sanction Committee,

the revised estimate has been prepared for Rs.37.86 Crore, which is more than the original Administrative Sanction amount of Rs.22.84 crore. Hence, Revised Administrative Sanction is necessitated for an amount of Rs.37.86 crore as against the original Administrative sanction of Rs.22.84 crore and the same was placed in the Revised Administrative Sanction Committee on 15.03.2024 and the committee has recommended the same to the Government.

5. The Chief Engineer (H), Metro has therefore requested the Government to accord Revised Administrative Sanction for an amount of Rs.37,86,00,000/- for the work of "Formation of New link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College".

6. The Government, after careful examination hereby accept the proposal of the Chief Engineer (H), Metro and accord Revised Administrative Sanction for an amount of Rs.37,86,00,000/- (Rupees Thirty Seven Crore and Eighty Six Lakh only) for the work of "Formation of New link Road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh road through Tamil Nadu Music College" as recommended by the Revised Administrative Sanction Committee against original Administrative Sanction amount of Rs.22,84,00,000/-.

7. The expenditure sanctioned in para 6 above shall be debited under the following Head of Account:-

"5054 - Capital outlay on Roads and Bridges - 80 - General - 800 - Other Expenditure - State's Expenditure - JW - Chennai Metropolitan Development Plan - Traffic and Transport Improvement in Chennai City - 416 - Major Works - 01 Major Works.

(DPC:5054-80-800-JW- 41601)".

8. The Chief Engineer(H), Metro is authorised to incur the expenditure in para 6 above.

9. This order issues with the concurrence of the Finance Department vide its efile.No 259/2024 (Note No.18) Dated 15.07.2024

(By Order of the Governor)

R.Selvaraj
Secretary to Government

To

The Chief Engineer (Metro), Highways Department,
Chennai-600 025.

The Accountant General, Chennai-600 018.

The Pay and Accounts Officer (South), Chennai- 600 035.

Copy to:

O/o.Hon'ble Chief Minister, Chennai- 600 009.

The Senior Private Secretary to Secretary to Government,
Highways and Minor Ports Department, Chennai-600 009.

The Finance (Infra-I) Department, Chennai-600 009.

The Animal Husbandry, Dairying, Fisheries and Fishermen Welfare /
Tourism, Culture and Religious Endowments / Public Works/Revenue and Disaster
Management Departments, Secretariat, Chennai- 600 009.

The Commissioner, Art and Culture Department, Egmore,
Chennai- 600 008

The National Informatics Centre, Chennai- 600 009

C.No.7448668/HW2/2024

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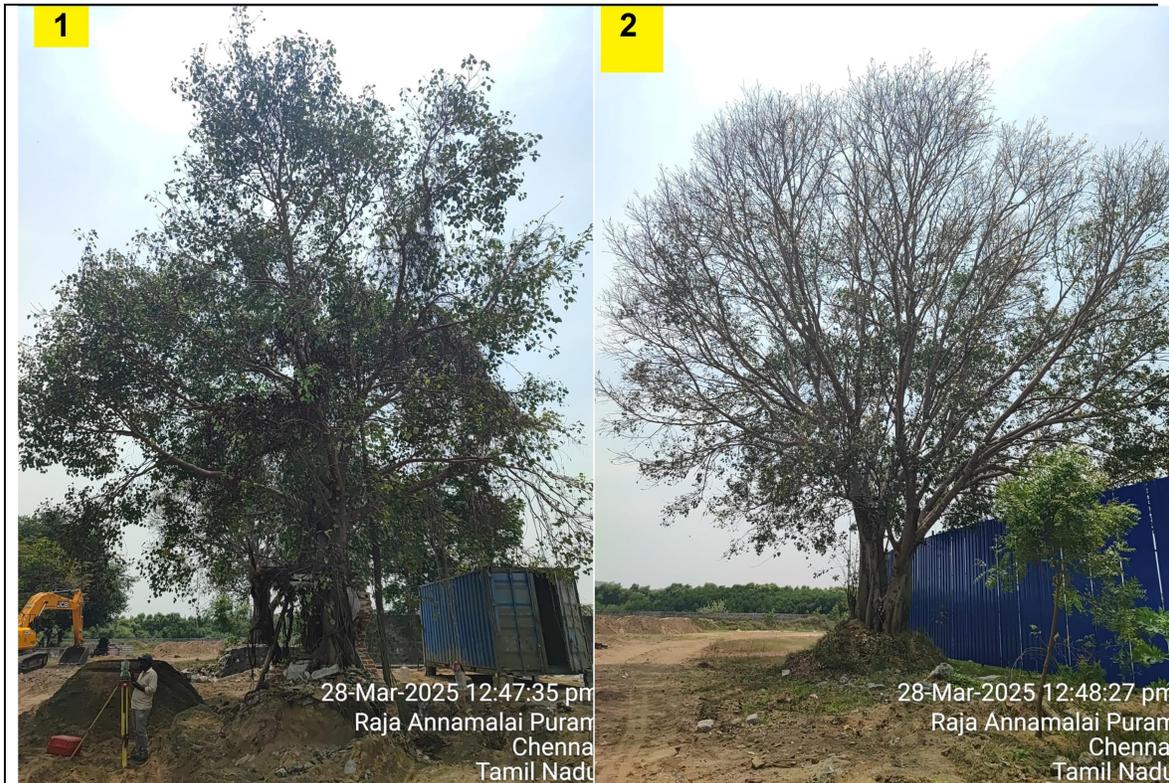


(R.Nanthakumar)

Under Secretary to Government



PHOTOGRAPH OF TREES



- Type of tree = **Peepal tree (Arasa maram) – 2 Nos**
- The Green Committee has recommended for **TRANSPLANTATION** above 2 trees.
- Since the above trees lies in the edge of proposed footpath and hence decided to **RETAIN** the above 2 trees.

HIGHWAYS DEPARTMENT

From
Tmt. D.Sathya, M.E.,
Divisional Engineer (H),
CMDP Division – III,
Guindy, Chennai – 600 025.

To
The Chairperson of District Green
Committee/The District Collector,
Chennai District,
62, Rajaji Salai, Chennai – 600 001.

Lr.No.66/2024/JDO, Dated: 12.08.2024

Madam,

Sub : Highways Department - CMDP Division – III – “Formation of new link road connecting Greenways Road with Durgabhai Deshmukh road through Tamil Nadu Music College” – Removal of trees with in the proposed right of way – Permission requested – Regarding.

Ref : G.O. (Ms) No.75, Highways and Minor Ports (HW2) Dept, dt.15.07.2024.

I wish to inform that the Government vide G.O. cited, accorded Revised Administrative Sanction for the work of “Formation of new link road connecting Greenways Road with Durgabhai Deshmukh road through Tamil Nadu Music College”.

The proposed link road starts from Ch.0.00 and ends at Ch. 610.00 and there are 76 no of trees (Zone A) are required to be removed for constructing road, drain cum footpath, retaining wall etc. It is noticed that dense bushes and trees exist from the Ch.225.00 to 300.00 (Zone B) in an extent of 2600 sqm (approx.) and it is not possible to enter into the said location to clear the bushes without affecting the trees. The plan is enclosed herewith marking Zone B in the said location.

Further, it is proposed to plant fresh saplings in lieu of cutting of each tree in the ratio of 1 in 10. On removal of existing trees only the road work, drain, retaining wall etc., can be commenced.

Hence, I request that this proposal may please be placed before the District Green Committee and necessary permission may please be got obtained to remove the existing trees in the Zone A and Zone B within the proposed right of way.

Encl.: Proposal – 1 No

J. W. J/12/8/24
Divisional Engineer (H),
CMDP Division-III,
Chennai -15.

Copy to the District Forest Officer, Chennai Division, Chennai – 06 for information with enclosure.



GOVERNMENT OF TAMILNADU
HIGHWAYS DEPARTMENT
CHENNAI METROPOLITAN DEVELOPMENT PLAN
DIVISION - III

NAME OF WORK:

**FORMATION OF NEW LINK ROAD CONNECTING
GREENWAYS ROAD (DGS DINAKARAN SALAI) WITH
DURGABHAI DESHMUKH ROAD THROUGH TAMIL NADU
MUSIC COLLEGE.**

**DISTRICT GREEN COMMITTEE
PROPOSAL FOR REMOVAL OF TREES**

SPECIFICATION REPORT TO ACCOMPANY THE DISTRICT GREEN COMMITTEE FOR REMOVAL OF TREES FOR THE WORK OF “FORMATION OF NEW LINK ROAD CONNECTING GREENWAYS ROAD (DGS DINAKARAN SALAI) WITH DURGABHAI DESHMUKH ROAD THROUGH TAMIL NADU MUSIC COLLEGE”.

NAME OF WORK

Formation of New Link Road Connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College.

SCHEME & AUTHORITY

The Government vide G.O.(Ms) No.76, Highways and Minor Ports (HW1) Department dated: 24.07.2019 accorded Administrative Sanction for Rs.22.84 Cr. for the work of “Formation of New Link Road Connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College”. Revised Administrative Sanction has been accorded vide G.O. (Ms) No.75, Highways and Minor Ports (HW2) Department dated: 15.07.2024.

LOCATION

The proposed new link road starts at km 8/9 of Greenways Road and passes through the lands belonging to Government Departments such as PWD, Animal Husbandry, Tourism, Culture & Religious Endowments and Revenue and ends at Km 0/6 of Durgabhai Deshmukh road near Northern approach of Thiru.Vi.Ka Bridge.

IMPORTANCE

The road network in Chennai is getting too congested day by day and the traffic from different directions move at snail's pace in many places particularly at the intersection of roads in the city. One such place is the intersection of Greenways Road with Durgabhai Deshmukh

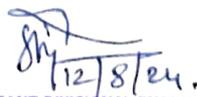
road in Adyar. The residences of Hon'ble Ministers, Hon'ble Judges of Madras High Court and important dignitaries are in this stretch. This stretch is also surrounded by residential apartments, commercial complexes, Durgabhai Deshmukh Hospital, Dr. M.G.R Janaki College of Arts and Science etc. This stretch witnesses heavy traffic congestion during the entire day particularly in peak hours both morning and evening. This new link road will decongest this junction by routing the traffic from Santhome, Mylapore and Greenways Road to Adyar & Guindy.

DETAILS OF TREES

The proposed link road starts from Ch.0.00 and ends at Ch. 610.00 and there are 76 nos of trees (Zone A) are required to be removed for constructing road, drain cum footpath, retaining wall etc. It is noticed that dense bushes and trees exist from the Ch.225.00 to 300.00 (Zone B) in an extent of 2600 sqm (approx.) and it is not possible to enter into the said location to clear the bushes without affecting the trees. The plan is enclosed herewith marking Zone B in the said location.

Further, it is proposed to plant fresh saplings in lieu of cutting tree in the ratio of 1 in 10. On removal of existing trees only the road work, drain, retaining wall etc., can be commenced.


12/8/24
ASSISTANT ENGINEER (H)
CMDP SECTION-16
GUINDY, CHENNAI-600 025.


12/8/24.
ASSISTANT DIVISIONAL ENGINEER (H)
CMDP SUB DIVISION - VIII
GUINDY, CHENNAI - 600 025.


12/8/24
DIVISIONAL ENGINEER (H)
CMDP-DIVISION-III
GUINDY, CHENNAI-600 025

Name of Work: Formation of new link road connecting Greenways Road with Durgabhai Deshmukh road through Tamil Nadu Music College

Abstract

S. No.	Tree Name (Common)	No. of Trees
1	Asoka tree	1
2	Cocunut tree	7
3	Drumstick Tree	2
4	Gulmohar tree	3
5	Jhingan tree	1
6	Mango Tree	3
7	Maramalli tree	8
8	Nanjukondan tree	1
9	Neem Tree	3
10	Palm tree (ornamental)	1
11	Peepal Tree	2
12	Pelta farm tree	14
13	Plumeria plant	2
14	Poongam Tree	5
15	Savukku tree	1
16	Spanish Cherry tree	1
17	Subabul tree	8
18	Tamarind Tree	4
19	Then Poochi tree	9
	Total No. of Trees	76

R. Balraj
12/8/24
ASSISTANT ENGINEER (H)
CMDP SECTION-16
GUINDY, CHENNAI-600 025.

[Signature]
12/8/24
ASSISTANT DIVISIONAL ENGINEER (H)
CMDP SUB DIVISION - VIII
GUINDY, CHENNAI - 600 025

[Signature]
12/8/24
DIVISIONAL ENGINEER (H)
CMDP-DIVISION-III
GUINDY, CHENNAI-600 025.

Name of Work: Formation of new link road connecting Greenways Road with Durgabhai Deshmukh road through Tamil Nadu Music College

Tree Details

S. No.	Tree No	Tree Name (Common)	Girth (m)	Remarks
1	1	Pelta farm tree	1.60	Not feasible for transplantation
2	2	Mango Tree	0.25	Not feasible for transplantation
3	3	Cocunut tree	1.00	Not feasible for transplantation
4	4	Nanjukondan Tree	0.16	Not feasible for transplantation
5	5	Cocunut tree	0.90	Not feasible for transplantation
6	6	Asoka tree	0.22	Not feasible for transplantation
7	7	Cocunut tree	1.00	Not feasible for transplantation
8	8	Plumeria Plant	0.18	Not feasible for transplantation
9	9	Drumstick Tree	0.21	Not feasible for transplantation
10	10	Spanish Cherry tree	0.21	Not feasible for transplantation
11	11	Plumeria Plant	0.15	Not feasible for transplantation
12	12	Cocunut tree	0.90	Not feasible for transplantation
13	13	Mango Tree	0.17	Not feasible for transplantation
14	14	Neem Tree	1.25	Not feasible for transplantation
15	15	Cocunut tree	0.85	Not feasible for transplantation
16	16	Cocunut tree	0.93	Not feasible for transplantation
17	17	Then Poochi tree	0.85	Not feasible for transplantation
18	18	Then Poochi tree	0.78	Not feasible for transplantation
19	19	Cocunut tree	1.05	Not feasible for transplantation
20	20	Drumstick Tree	0.45	Not feasible for transplantation
21	21	Gulmohar tree	1.60	Not feasible for transplantation
22	22	Pelta farm tree	0.63	Not feasible for transplantation
23	23	Pelta farm tree	1.90	Not feasible for transplantation
24	24	Pelta farm tree	0.95	Not feasible for transplantation
25	25	Maramalli tree	0.15	Not feasible for transplantation
26	26	Maramalli tree	0.30	Not feasible for transplantation
27	27	Maramalli tree	0.20	Not feasible for transplantation
28	28	Maramalli tree	0.30	Not feasible for transplantation
29	29	Maramalli tree	0.41	Not feasible for transplantation
30	30	Maramalli tree	1.30	Not feasible for transplantation
31	31	Maramalli tree	1.01	Not feasible for transplantation
32	32	Maramalli tree	1.43	Not feasible for transplantation
33	33	Pelta farm tree	1.00	Not feasible for transplantation
34	34	Pelta farm tree	1.12	Not feasible for transplantation

35	35	Pelta farm tree	1.35	Not feasible for transplantation
36	36	Then Poochi tree	0.20	Not feasible for transplantation
37	37	Pelta farm tree	0.67	Not feasible for transplantation
38	38	Gulmohar tree	1.18	Not feasible for transplantation
39	39	Subabul tree	0.92	Not feasible for transplantation
40	40	Pelta farm tree	1.63	Not feasible for transplantation
41	41	Pelta farm tree	1.38	Not feasible for transplantation
42	42	Pelta farm tree	1.15	Not feasible for transplantation
43	43	Neem Tree	2.15	Not feasible for transplantation
44	44	Then Poochi tree	0.65	Not feasible for transplantation
45	45	Then Poochi tree	0.30	Not feasible for transplantation
46	46	Pelta farm tree	0.76	Not feasible for transplantation
47	47	Pelta farm tree	0.96	Not feasible for transplantation
48	48	Pelta farm tree	0.93	Not feasible for transplantation
49	49	Savukku tree	1.93	Not feasible for transplantation
50	50	Then Poochi tree	0.76	Not feasible for transplantation
51	51	Then Poochi tree	1.27	Not feasible for transplantation
52	52	Jhingan tree	0.42	Not feasible for transplantation
53	53	Poongam Tree	0.51	Not feasible for transplantation
54	54	Poongam Tree	1.22	Not feasible for transplantation
55	55	Poongam Tree	1.24	Not feasible for transplantation
56	56	Then Poochi tree	0.84	Not feasible for transplantation
57	57	Then Poochi tree	1.05	Not feasible for transplantation
58	58	Subabul tree	0.90	Not feasible for transplantation
59	59	Poongam Tree	1.42	Not feasible for transplantation
60	60	Subabul tree	0.56	Not feasible for transplantation
61	61	Subabul tree	0.38	Not feasible for transplantation
62	62	Poongam Tree	1.91	Not feasible for transplantation
63	63	Palm tree (ornamental)	0.90	Not feasible for transplantation
64	64	Peepal Tree	2.82	Feasible for transplantation
65	65	Tamarind Tree	0.53	Not feasible for transplantation
66	66	Tamarind Tree	0.38	Not feasible for transplantation
67	67	Gulmohar tree	0.90	Not feasible for transplantation
68	68	Tamarind Tree	0.70	Not feasible for transplantation
69	69	Tamarind Tree	1.35	Not feasible for transplantation
70	70	Subabul tree	0.60	Not feasible for transplantation
71	71	Subabul tree	0.65	Not feasible for transplantation
72	72	Subabul tree	0.32	Not feasible for transplantation

73	73	Subabul tree	0.65	Not feasible for transplantation
74	74	Neem Tree	1.93	Not feasible for transplantation
75	75	Mango Tree	1.35	Not feasible for transplantation
76	76	Peepal Tree	4.30	Feasible for transplantation
Total No. of Trees			76 Nos	

R. Bahmany
12/8/24
ASSISTANT ENGINEER (H)
CMDP SECTION-16
GUINDY, CHENNAI-600 025.

[Signature]
12/8/24
ASSISTANT DIVISIONAL ENGINEER (H)
CMDP SUB DIVISION - VIII
GUINDY, CHENNAI - 600 025

[Signature]
12/8/24
DIVISIONAL ENGINEER (H)
CMDP DIVISION-III
GUINDY, CHENNAI-600 025

PHOTOGRAPHS OF TREES



PHOTOGRAPHS OF TREES



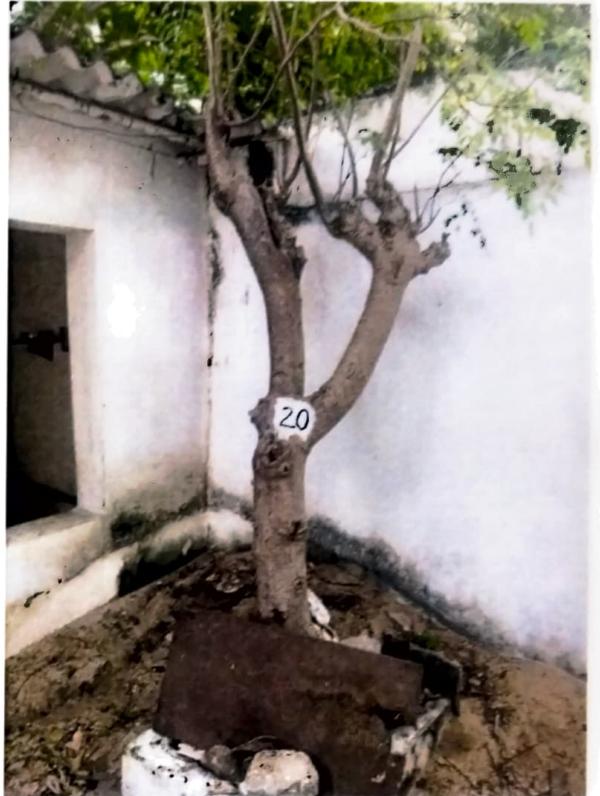
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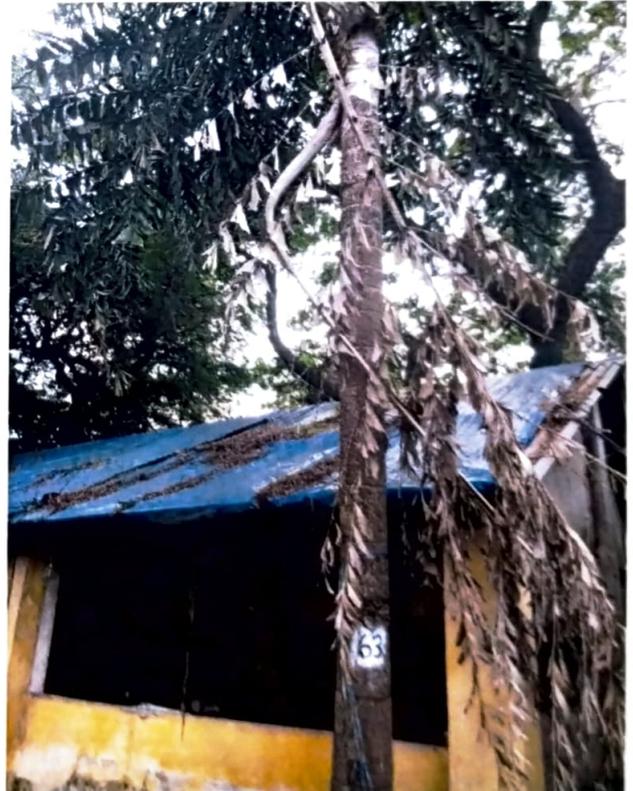
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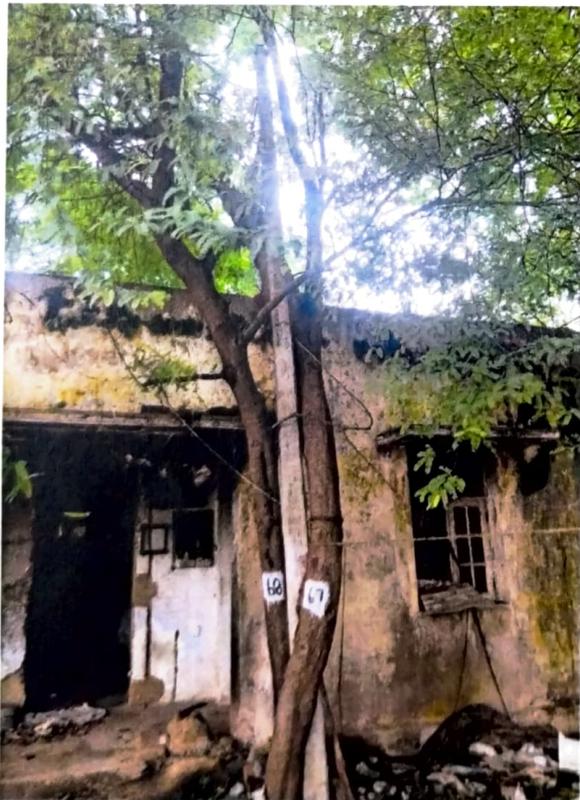
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Inspection of Members of the District Green Committee





**MINUTES OF THE 7th DISTRICT GREEN COMMITTEE MEETING HELD AT
THE CONFERENCE HALL, 4th FLOOR, DISTRICT COLLECTORATE, CHENNAI
ON 24.10.2024**

The District Green Committee meeting was conducted under the Chairperson, District Collector, Chennai District on 24.10.2024. The following officials have attended the meeting:

Present:

1.	District Collector, Chennai District.	Chairperson	Tmt. Rashmi, Siddharth Zagade, I.A.S.,
2.	District Forest Officer, Chennai division.	Member Secretary	Thiru. V.A. Saravanan,
3.	District Revenue Officer, Chennai.	Member	----
4.	Superintendent of Police	Member	----
5.	Senior level Officer / Representatives Rural Development Department	Member	----
6.	Municipal Administration and Water supply Department	Member	----
7.	Agriculture Department	Member	
8.	Revenue Department	Member	----
9.	Highways Department	Member	D.Sathya, DE, Highways Dept., CMDP, Division-3 K.Ravichandran, DE, Highways Dept., CMDP, Division-5
10.	Public Works Department	Member	----
11.	Hindu Religious and Charitable Endowments Department	Member	----
12.	Industries Department	Member	R.Vinothram, Superintendent

13.	Superintendent Engineer Parks, Greater Chennai Corporation	Member	----
14.	Superintendent of Park (South), Greater Chennai Corporation.	Member	Thiru. N. Niresh Kumar, ADH/SOP (South)
15.	Superintendent of Park (Central) Greater Chennai Corporation.	Member	K.Kathiravan
16.	Superintendent of Park(North) Greater Chennai Corporation.	Member	D. Sudha, SOP (North)
17.	Chief Educational Officer, Education Department	Member	R.Hemalatha, PA to CEO
18.	National Green Corps (NGC) Coordinator, Chennai	Member	Mr. G. Thangaraj,
19.	Nizhal Trust, Trustee	Member	Mr. T.D.Babu
20.	Nature Trust, Founder	Member	----
21.	Kalpatharu Charitable Trust, Managing Trustee	Member	Mr. A.Mohhamed Yusufdeen

- The Chairperson, District Green Committee welcomed all the members of the Committee. The Member Secretary, DGC placed the meeting agenda before the committee and the deliberations taken on every agenda were detailed as follows
- The Chairperson welcomed the new member Mr. A.Mohhamed Yusufdeen, Managing Trustee of Kalpatharu Charitable Trust, Nerkundram, Chennai to the District Green Committee. The Chairperson instructed Member Secretary to allot the petitions (zone wise) to the respective NGO's S.No.18 to 21 to reduce the pendency rate
- The Chairperson instructed GCC to submit the penalty amount received status to the District Green Committee from the next meeting

Sl. No	Appl. No	Name	Address	Committee decision						DGC remarks	
				Felling	Severe Pruning	Pruning	Transplantation	Retention	Pending		Total
1	20	The Ameerunnisa Begum Sahibas Endowments, 044-28480722	22, Peters Road, Royapettah, Ch-600							0	Approved Already disposed by GCC
2	34	Habeebunnisa	13/4A, Faizee Garden, Canal Road, Thiruvanmiyur, Ch-41	1				1		2	Approved Already disposed by GCC
3	66	Complaint, Whatsup DGC Group Meg	Adyar poonga							-	Decision pending Expecting explanation from CRRT
4	85	Highways, 8939705180,944 4224206	Padi	132			30	1		163	Approved
5	105	J.Prashanth, 79962223374	15/8, Kasipiram B Block, 7th Street, Royapuram, Ch-13	3						3	Approved Awaiting Action Taken Report from GCC on replantation
6	107	A.Aravind Kumar, B.E, Assistant Engineer PWD	Saidhapet Section, Taadandar Nagar, Government Quarters Campus, B Ground							0	Returned Location not traceable
7	112	S.Raghavan	36/37, No:77, Flat No:1, Sougandh Apt, 7th Avenue, Ashok Nagar, Ch-83							0	Returned Patta land, doesn't come under DGC purview
8	125	Additional Commissioner of Customs	Revenue Colony, 121 Uthamar Gandhi Road, Nungambakkam, Chennai	1				7		8	Approved
9	131	S.Bharathi, 9840771454	27, Thilakar Street, Sri Balaji Nagar, Thundalam			1				1	Approved

Remarks

Expecting explanation from CRRT

Sl. No	Ap. Pl. No.	Name	Address	Committee decision							
				58	58						
10	166	Punjab National Bank, NVSP Reddy, 9962289196	Circle Head-Chennai, Punjab Nation Bank, 46-49, Royapettah High Road, Ch.							0	Returned Plan layout not submitted
11	190	TPHDC	TNPCB							0	Pending Plan layout not yet approved
12	193	Highways - DGC Whatsapp Group Complaint (17/7/2024)	Rajiv Gandhi salai							0	Approved Report awaited from Highways
13	216	OK.Surya, 9551289386	21, Metro Nagar, 1st Avenue, Alappakkam, Chennai-95			1		1		2	Approved
14	234	CMRL	Saligramam P64-P66							0	Returned Petition withdrawn
15	250	K.Shanmugam, Fire Resucue Department	Fire Resucue Department, Teynampet, Ch-06	2						2	Approved
16	252	Highways	Durgabhai Deshmukh Road, Tamil Nadu Music College	69			12	2		83	Approved
17	261	Rasheedia Masjid, 9698295212	5, Noor Veerasami Kovil Street, Nungambakkam, Ch-34		1					1	Approved
18	262	Rahmath	29/8, Kathitral Garden Road, Nungambakkam, Ch-34			1				1	Approved
19	263	VR.Ramalingam	1, Vallalar Street, Samy Nagar Exten-4, Ullagaram, Ch-91	1						1	Approved
20	265	P.Thyvasigamani, 9841821339	Block No:53, Plot No:58, LIG I Type, Manali Puthu Nagar			1				1	Approved
21	266	Lakshmi Srinivasan, 9840618532	Plot No:9, Ward No:165, Block No:18, Gas Godown Street, Adambakkam, Ch			1		1		2	Approved As per field conditions, GCC to decide on pruning

Sl. No	Ap. No	Name	Address	Committee decision							
22	267	K.Lakshmi	6th Street, Dhandeeswaram Nagar, Velachery	1					1	Approved	
23	271	DR.Jeyasingh	4. 3rd Street, Venkateswaranagar, Adyar, Ch-20			1			1	Approved	
24	273	D.Pazhani, 8610471116	Andiyappan Street, West T- Nagar, Chennai-33	3					3	Pending Unauthorise d felling of trees in GCC area. Remarks awaited from GCC	
25	277	Niyas Ahamad, 9710529755	12 / 13/1, Jaganadhan Road, Nungambakkam, Ch- 34						0	Returned Patta land, doesn't come under DGC purview	
26	278	P.Subramaniam, 9841040347	29/12, Krisnapuri, RA Puram, Ch-28						0	Returned Patta land, doesn't come under DGC purview	
27	280	Lakshmi Shivakumar, 7299842357	9/5, 3rd Main Road, Indhira Nagar, Adyar			1			1	Approved	
28	283	A.P. Selvam, Kathiravan Nagar Residents, 8056090409 (Gmail)	3A, Kathiravan Nagar, Sarathy Nagar 5th St Extn, Velachery, Chennai	1					1	Approved Fine to be imposed by GCC on petitioner	
29	284	N.Senthil Murugan, 96772 88944	Arumugam Nagar, 2nd Street, Madippakkam	1					1	Approved	
30	285	Ramaniyam Real Estate Pvt Ltd, 7299022269, 7358549254	Anugraha Colony, - M1 M9, Frist Cross Street, Ashok Nagar, Ch-83	1	2			1	4	Approved Awaiting Action Taken Report from GCC on penalty status	
31	286	J.Sivayan, 9003128837	Palaniappa Nagar, Gowrivakkam						5	5	Pending Report awaited from GCC
32	287	Jagannatha Reddy, 9444006 506	12, SBI Colony, Ellaiamman Kovil Street, Sastri Nagar, Adyar, Ch-20			1		1		2	Approved

Sl. No	Ap. No	Name	Address	Committee decision						2	Approved		
				60									
33	288	Arulmigu Kadumbadi Chinnamman Thirukkivil, 9840388773,938 0287156	53, Jayaram Chetti Street, West Saidhapet, Ch-15	1		1							
34	289	N. Prasen Kumar Reddy, 9840090778	Kottur Gardens, Door No:2, 2nd Main Road			1						1	Approved
35	290	S.Madanlal	30/15, Murugesn Street, T-Nagar, Ch-17					3				3	Approved
36	291	M. Sameena Bhegam, 9840167344	23/7A-2, Sarputheen Street, Choolaimedu, Ch-94	2								2	Approved Fine to be imposed by GCC on petitioner
37	292	A.Kumaresan, Executive Officer, 9940185513	A/m. Pidari Mainggaliyamma Matrum Siththi Vinayagar Thirukkivil, Anna Ngr							1		1	Pending
38	293	C.R.Kavitha, 9444429676	4/5, Sakthi Nagar, 2nd Street, Choolaimedu, Ch-94					1				1	Approved
39	294	Darsh Asera	18/30, Thiruvengadam Street, West Mambalam, Ch-33					1				1	Approved
40	295	G.Vishva	LIG 1, 4th Avenue, 8th Street, TNHB Colony, Velachery			1	1					2	Approved
41	296	D.Balachander, 9444380960	14/31, Shyaam Dwaraka Apartment, 1st Main road west, Shenoy Ngr. Ch-30			1						1	Approved
42	298	Nalini Sreekumar, 9840155681	V-109, New No:47, SRIVATSA, 6th Main Road, Anna Nagar, Ch-40				1					1	Approved
43	299	Dr.R.Vasantha	10/4, 3rd Street, Sathya Gardens, Kamaraj Nagar, Saligramam, Ch-93				1					1	Approved (Appeal petition)
44	300	Franklyn (Namma Chennai) 9500005542	Zone-10, Div-136, 3rd Street, K.K.Nagar I Sector (N136)				1					1	Approved

Sl. No	AP Pl. No	Name	Address	Committee decision							
45	301	M.A.K.Matriculation Higher Sec. School, M.Manikandan, 8825509004	125-A, Kabilar Street, Thiru Nagar, Jaffarkhanpet, Chennai-83			1				1	Approved
46	302	G Sankaran, 9381022262 (Gmail)	3/9, Telephone Colony, 1st Street, Adambakkam, Ch-88			1				1	Approved
47	305	Prasad Production Pvt Ltd., 9566166333	58, Arunachalam Road, Saligramama, Ch-93					1		1	Approved
48	306	Lakshmi Homes, 9840165061	13/6, Daniyal St, Ch-17			1				1	Approved
49	307	K.Karthic, 7200090014	18/60, Gobala Street, 3rd end road, Viyasarpadi, Ch-39			1				1	Approved
50	308	T.Malarvizhi, 9043222341, 766 7367666	9th Street, C Sector, Anna Nagar West Extn, Ch-101			1				1	Approved
51	309	N.Veingadadhalam, Commissioner	Tamil Nadu Archives and Historical Research, Egmore, Chennai-08						40	40	Pending Joint inspection to be conducted
52	310	Vashib Ahamed	15/7, Dhamotharamoorthy Salai, Kilpauk, Ch-10	2				2		4	Approved
53	312	P.V.Ravikumar, 9444205599, 994 0058957	Ward-88, Zone-7, Balaji Nagar, Kuppusami 2nd Street, Padi					1		1	Approved
54	313	KM Sundhram (KMS), 9385920441	17/L34 Rajbhavan Colony, Checkpost, Velachery, Chennai - 82			1				1	Approved
55	314	N.Srinivasan, 9444001691	7, Devikarumariamman Nagar 3rd st, (Vijayanager 1st main rd extn), Velachery					1		1	Approved
56	316	AL.AN.Azhagan, 9444050245	45A, Haddows Road, Ch-06 (Next to south indian bank)					1		1	Approved
57	317	U.Yuvarajan	24, Sivaji Street, T-Nagar, Ch-17					1		1	Approved
58	320	K.Vadivel, 7299978171	Plot.167, 12th Street, Union Corporate Colony, Kodugaiyur, Ch-108			1		1		2	Approved

Sl. No	AP No	Name	Address	Committee decision							
59	322	Yogesh Kalia	Golden Edelweiss, AE Block Door, No:116, Shanthi Colony, Anna Nagar					1		1	Approved
60	323	Ramanalayam Residents, 9894578727,989 4029385	110/51, 6th Main Road, V-Block, Anna Nagar, Ch-40			1				1	Approved
61	325	K.A.Kumaravel (Gmail)	67,Sastri Street, Venkateswara Nagar, Kolathur, Ch-99			1				1	Approved
62	327	Maragatham Kalaiselvam, 8056106596 (Gmail)	5032, Kannagi Nagar, 40Th Cross Street			1				1	Approved
63	331	N. Mohan, 6380469934	42/4 Canal Road,Thiruvanmiyur, Chennai 41			1				1	Approved
64	332	G.Ganesh	Plot No:4/312, Sri Kapaleeswarar Nagar, 5th Cross Street, Neelankarai, Ch					1		1	Approved
65	334	CMRL	New Alignment St.Thomas Mount To Alandur	44		6	44	2		96	Approved Report awaited from CMRL
66	334	CMRL	Butt Road	17		1	9			27	Approved
67	336	M. Sreedevi	37(16), Shenoy Nagar, 7th Cross Street, Ch-30			1				1	Approved
68	337	Sub post master, Thiruvanmiyur	Sub post master, Thiruvanmiyur			1				1	Approved

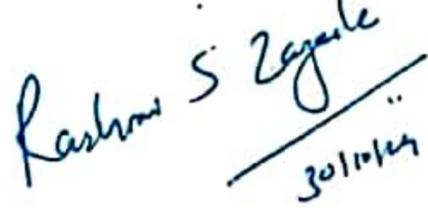
- Application No.66. To check with CRRT on the tree removal status for Adyar Poonga renovation. Member Secretary to write a letter to Chairperson requesting for CRRT action status
- Application No.166 and 190 - Plan layout not submitted and approved for the latter case Member Secretary to write a letter to PNB and TNPCB, informing committee decision
- Application No.193 - Member Secretary to send a letter to Highways, enquiring on unauthorised cutting of live trees
- Application No.283 - One tree is already felled. Fine to be imposed by GCC on resident association
- Application No.292 - Member Secretary to write a letter to HR & CE to strengthen the tree bund
- Application No.334 - 6 trees already removed before DGC approval. CMRL to submit the status report

Abstract

Received Proposals			Detailed Proposals		
Approved	-	56	Felling	-	282
Inspection pending	-	5	Transplantation	-	95
Decision pending	-	1	Pruning	-	26
Rejected	-		Severe pruning	-	13
Returned		6	Retention	-	32
			Pending	-	46
Total	-	68	Total	-	494

- The meeting ended with Vote of Thanks by the Member Secretary


 District Forest Officer, Chennai /
 Member Secretary,
 District Level Green Committee


 District Collector, Chennai /
 Chairperson,
 District Level Green Committee

Office of the Divisional Engineer (H),
CMDP Division – III, Guindy -25

Memo No. 66/2025/JDO, Dt. 20.03.2025

Sub: Highways Department – Metro Wing – CMDP Division – III – Formation of New Link Road connecting Greenway Road (DGS Dhinakaran Salai) and Durgabhai Deshmukh Road through Tamil Nadu Music College – Tree Transplantation Estimate – Technically Approved – Reg.

Ref: 1. G.O. (Ms) No. 75, Highways and Minor Ports (HW2) Department, Dt. 15.07.2024
2. The Chief Engineer (H), Proc. No.3112/2017/AE-I, Dt.31.07.2024.
3. The Assistant Divisional Engineer (H), CMDP Sub-Division – VII, Lr. No.1/2024/JDO, Dt. 18.03.2025

The estimate of “Tree transplantation for the work of Formation of New Link Road connecting Greenways Road (DGS Dhinakaran Salai) and Durgabhai Deshmukh road through Tamil Nadu Music College” received in the ref 3rd cited is technically approved for Rs.6,12,000/- (Rupees Six Lakhs and Twelve Thousand Only)

Further, it is instructed that the expenditure shall be met out from the Lumpsum provision of “Compensatory Tree plantation and Avenue plantation” in the technically sanctioned estimate.

g.s. 20/3/25
Divisional Engineer (H),
CMDP Division – III,
Guindy, Chennai -25
g.w
20/3/25

To,
The Assistant Divisional Engineer (H) (A/c),
CMDP Sub-Division – VII,
Guindy, Chennai – 25.

HIGHWAYS DEPARTMENT**From****To**

Tmt. D.Sathya, M.E.,
 Divisional Engineer (H),
 CMDP Division-III,
 Chennai 600 025.

The District Forest Officer,
 Forest Division Chennai,
 Panagal Maligai,
 Saidapet,
 Chennai 600 015.

Lr. No.66/2024/JDO, dt.21.03.2025

Sir,

Sub: Highways Department – CMDP Division III - Formation of new link road connecting Greenways Road (DGS Dinakaran Salai) with Durgabhai Deshmukh Road through Tamil Nadu Music College – removal of trees in the proposed right of way – Tree valuation estimate requested – Reg.

Ref: 1. G.O. (Ms) No. 76, Highways and Minor Ports (HW1) Department, dated 24.07.2019.
 2. G.O. (Ms) No. 75, Highways and Minor Ports (HW2) Department, dated 15.07.2024.
 3. Minutes of the 7th District Green Committee meeting held at District Collectorate, Chennai on 24.10.2024
 4. This Office Lr. No. 66/2024/JDO, dated 13.11.2024.
 5. This Office Lr. No. 66/2024/JDO, dated 13.01.2025.
 6. Your Lr. No. 3463/2024/thi 1, dated 19.02.2025.

The 7th District Green Committee meeting held on 24.10.2024 approved 69 nos of trees for felling, 12 nos of trees for transplantation and 2 nos for retention as detailed in Sl. No. 16 for the subject work. The valuation of 69nos of trees to be felled has been received in the ref 6th cited.

Valuation of cutting of these 69 trees were received in the reference 6th cited. It is informed that fresh saplings are to be planted in the ratio of 1 in 10

towards compensatory afforestation of the removal of 69 trees as per the orders of Hon'ble High Court was requested vide ref 5th cited. The link road work is in progress.

In view of the above, I request that estimate for planting and maintenance of 690 fresh saplings (1:10 ratio) towards compensatory afforestation for the above subject work may please be sent to this office and the estimate amount will be deposited to Forest Department.


Divisional Engineer (H),
CMDP Division -III,
Chennai.

Bosun
21/03/2025

Copy submitted to the Superintending Engineer(H), CMDP Circle, Chennai for kind information.

Copy to the Assistant Divisional Engineer (H), Sub Division- VIII, Chennai -25 for follow up action.